

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

ITEM No. 415  
IA/59/ND/2021, CA/317/ND/2021, CA/513/ND/2021 IN  
CP/62/ND/2021

**IN THE MATTER OF:**

Mr. Vishal Swara & Anr.	...	Applicant
Versus		
SLV Security Services Pvt. Ltd.	...	Respondent

**Order under Section 241-242.**

**Order delivered on 18.11.2022**

**Coram:**

**MR. P.S.N. PRASAD,  
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Ms. Isha Bhardwaj, Adv.  
For the Respondent : Mr. Anupam Kishore Sinha, Mr. Apoorv Jha, Advs.

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to  
**06.01.2023.**



**Vishal Rana  
Court Officer  
Court-IV**